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**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**JODHPUR BENCH**

**O.A. NO. 314/2004**

**Jodhpur this the 27<sup>th</sup> day of August, 2008.**

**HON'BLE MR. JUSTICE M. RAMACHANDRAN, VICE CHAIRMAN [J]**  
**HON'BLE MR. TARSEM LAL, MEMBER [A]**

- 1- Dalpat Singh Rathore (MES No. 184798) S/o Shri Kalyan Singh Rathore, Age about 44 years, H.B. 98, B.J.S. Colony, Jodhpur.
- 2- Ravi Dutt Dave (MES No. 170097), S/o Shri Mathura Prashad Dave, Aged about 49 years, C/o CWE (AF), Jodhpur.
- 3- KMM Sharma JE (Civil) [MES No. 192881] S/o Shri Madan Gopal Sharma, Aged about 42 years, C/o GE (AF), Utarlai.
- 4- Devi Dutt JE (Civil) (MES No. 195109) S/o Late Sh. Bhanwarlal, Aged about 44 years, C/o GE (AF), Jodhpur.
- 5- R.P. Mathur [MES No. 1847565] S/o Shri R.C. Sharma, Aged about 47 years, C/o GE (AF) Jodhpur.
- 6- S.M. Duggal (MES No. 195110) S/o Shri Jawari Mal Dujal, Aged about 44 years, C/o GWE (A), Jodhpur.
- 7- Naresh Sankhla (MES No. 168632) S/o Late Shri K.s. Sankhala, Aged about 43 years, C/o GE (A), Central.
- 8- R.K. Ratnoo (MES No. 168632) S/o Late Shri A.L. Ratnoo, Aged about 42 years, Gurukripa 196-A - Laxmi Nagar, Paota 'C' Road, Jodhpur C/o GE (Army) Central, Jodhpur.
- 9- Rajendra Kumar (MES No. 184723) S/o Shri Alakh Narayan Ji, Aged about 44 years, B-4/7, Patel Nagar, Post Office Street, Bikaner.
- 10- Satpal Singh Rawat (MES No. 192887) S/o Late Shri G.S. Rawat, Aged about 43 years, C/o GE (Army) Utility, Multan Lines, Jodhpur.
- 11- K.C. Khatri (MES No. 195502) S/o Shri Gopal Dass Khatri aged about 44 years, o/a GE (P) Kanasar, Bikaner.
- 12- G.P. Sharma (MES No. 184756) S/o Shri R.C. Sharma Aged 46 years, r/a Opp. Ramanujkot Fateh Sagar, Jodhpur o/a C/o GE Air Force, Jodhpur.

.....Applicants.

**(None for applicants)**

**Versus**

- 1- The Union of India through the Secretary, Ministry of Defence, Sena Bhawan, Government of India, New Delhi.

- 2- The Directorate General (Personnel)/EI(EPC-1),  
Military Engineer Service,  
Engineer-in-Chief's Branch,  
Army Headquarters, Kashmir House,  
DHQ PO, New Delhi.
- 3- The Chief Engineer,  
Headquarters Southern Command, Pune-1.
- 4- Mukhya Engineering Ka Karyalaya,  
Chief Engineer's Office, Jaipur Zone,  
Power House Road, Bani Park, Jaipur – 302 006.

.....**Respondents.**

**(By Advocate- Mr. Mahendra Godara, Advocate, holding  
brief of Mr. Vineet Mathur, for respondents).**

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**ORDER (ORAL)**  
**PER JUSTICE M. RAMACHANDRAN**

Heard.

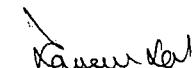
2- This Application was being adjourned earlier in view of the pendency of similar matters before the Principal Bench [OA No. 2105/2007 and 1098/2007]. As a matter of fact, similar OAs filed in Kerla, Tamilnadu and Mumbai, had been transferred to the Principal Bench for consolidation by the said Bench.

3- Now, it is brought to our notice that on 26<sup>th</sup> May, 2008, the Principal Bench has delivered order in the aforesaid similar OAs. The Applications have been dismissed. In so far as the challenge of Seniority List dated 1<sup>st</sup> April, 2004 [Annex.A/1] in the instant OA , is concerned, we may point-out here that since the question of law and the facts pleaded in the connected OAs, were also similar there, the orders have been upheld, we do not think that applicants here, will be entitled to ~~any~~ relief.

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4- In view of above and as we adopt the reasonings, as found in OA No. 2105 and 1098 of 2007, the present Application stands closed. Simultaneously, we make it clear that the observations made in the order, to the effect their claims have been dealt with, would be available to their advantage. The Registry will place a copy of the order dated 26<sup>th</sup> May, 2008 of the Principal Bench on the record of this file.

5- There will be no order as to costs.

  
(Tarsem Lal)  
Member (A)

  
(M. Ramachandran) ]  
Vice Chairman

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